

telecommunications and banking. In the estimated total project cost of about Rs.25-30 crores of a growth centre, the contribution of the Central Government is limited to Rs.10 crores only.

The total Central assistance released to various growth centres during the years 1994-95 & 1995-96 was Rs.80.39 crores and Rs. 47.16 crores respectively.

The three growth centres allocated to Gujarat are at Gandhidham in Kutch, Palanpur in district Banaskantha, and Vagra in district Bharuch. The growth centre at Gandhidham in district Kutch and Palanpur in district Banaskantha have been released Rs. 100 lakhs of Central assistance each and the process of implementation has already commenced by way of land acquisition by the State Government. For the Vagra growth centre in district Bharuch, full Central assistance of Rs.1,000 lakhs has already been released. The release of Central fund is given on the basis of progress reported by the State Governments in the implementation of the growth centres. Thus, the Central Government provides support and impetus to the State Government in the funding and implementation of the growth centres.

Trade with Vietnam

1925. SHRI DHIRENDRA AGARWAL : Will the Minister of COMMERCE be pleased to state :

(a) whether there has been enormous increase in export to Vietnam from the country;

(b) if so, the details thereof;

(c) the amount of foreign exchange earned by the country from this export; and

(d) the further steps taken by the Government to boost the export to that country during 1996-97?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI BOLLA BULLI RAMAIAH) : (a) to (c). Yes, Sir. India's exports to Vietnam increased from US\$58.57 million in 1994-95 to US\$123.21 million during 1995-96, registering a growth of about 110.4%.

(d) It has always been the endeavour of the Government to boost India's exports to the countries in the East Asian region including Vietnam. Further steps in this direction include encouraging exchange of business delegations, participation in exhibitions and Fairs and holding of business related Seminars, etc.

BHEL

1926. SHRI SOHANBEER :
DR. G.R. SARODE :

Will the Minister of INDUSTRY be pleased to state:

(a) the details of profits earned by Bharat Heavy Electricals Ltd. during each of the last three years;

(b) whether Bharat Heavy Electricals Ltd. propose to set up its new unit; and

(c) if so, the details thereof?

THE MINISTER OF INDUSTRY (SHRI MURASOLI MARAN) : (a) The profit before tax earned by BHEL during each of the last three years is as follows:-

	[Rs./Crores]		
	93-94	94-95	95-96
Profit before tax	317	365	575*

*Subject to Government Audit

(b) At present BHEL does not have any plan to set up any new unit.

(c) Does not arise.

[English]

Payment of arrears to Employees of R.R.B.

1927. SHRI SANTOSH KUMAR GANGWAR : Will the Minister of FINANCE be pleased to state :

(a) whether the arrears becoming due as a result of implementation of the award given by the National Industrial Tribunal constituted for the officers and employee of Regional Rural Banks have since been paid; and

(b) if not, the reasons for delay and the time by which it is likely to be paid?

THE MINISTER OF FINANCE AND MINISTER OF COMPANY AFFAIRS (SHRI P. CHIDAMBARAM) : (a) and (b). National Bank for Agriculture and Rural Development (NABARD) has reported that it has advised the Regional Rural Banks (RRBs) to pay the arrears due as a result of the wage revision carried out in 1991 in pursuance of the Award of the National Industrial Tribunal as per the scheme approved by the Hon'ble Court.

[English]

Production of Vehicle by Indian and Foreign Companies

1928. JUSTICE GUMAN MAL LODHA :
PROF. PREM SINGH CHANDUMAJRA :

Will the Minister of INDUSTRY be pleased to state:

(a) whether several indigenous and foreign companies independently or jointly have started production of cars, trucks, tampos, two-wheelers and other vehicles in the country over the years under the new industrial policy;

(b) if so, the production capacity of each of these companies ;